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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **ITA 544/2005**
THE COMMISSIONER OF INCOME TAX Appellant
Through: **Mr.Zoheb Hossain, Sr. Standing**
Counsel with Mr. Deepak Anand,
Jr.Standing Counsel for Revenue.

versus

M/S JRD STOCK BROKERS PVT LTD Respondent
Through: **Appearance not given.**

CORAM:
HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MR. JUSTICE A. K. CHAWLA

ORDER
% **27.08.2018**

List on 28.08.2018

S. RAVINDRA BHAT, J

A. K. CHAWLA, J

AUGUST 27, 2018
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